

GOVERNEMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 411
TO BE ANSWERED ON THE 30th NOVEMBER ,2021

KISAN SAMMAN PENSION

411. SHRI DINESH CHANDRA YADAV:
SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI KAUSHALENDRA KUMAR:
SHRI DIPSINGH SHANKARSINH RATHOD:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers are categorized on the basis of their land holding as marginal, small, medium and big by the Government, if so number of farmers in each category, State-wise;
- (b) whether the Government has formulated any pension scheme to improve quality of life of farmers especially small & marginal farmers (SMF), if so, the salient features of pension scheme for SMF;
- (c) the number of farmers identified/enrolled for the said pension scheme district wise in Gujarat;
- (d) whether the Kisan Samman Pension Yojana is applicable to all categories of the farmers;
- (e) whether the Government schemes for the welfare of the farmers are different for the above categories farmers or all the schemes implemented are uniformly applicable to all farmers, if so, the details thereof;
- (f) whether the Government is considering provision of Kisan Samman Pension to all eligible farmers who have been left out of Pradhan Mantri Kisan SammanNidhi (PM-KISAN) Yojana after a fresh survey; and
- (g) if so, the time by which the Government proposes to provide pension to such farmers; and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Yes, Sir. The State-wise details of number of small, marginal, medium and big landholders categorized on the basis of size of landholding has been placed at **Annexure-I**.

(b): Pradhan Mantri Kisan MaanDhanYojna (PM-KMY), a Central Sector Scheme is being implemented in order to provide social security net for the Small and Marginal Farmers (SMF) by way of pension. Under this scheme, a minimum fixed pension of Rs. 3,000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years. The Scheme is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. The beneficiary can opt to become member of the Scheme by subscribing to a Pension Fund. The beneficiary would be required to contribute Rs 100/ - per month at median entry age of 29 years. The Central Government shall also contribute to the Pension Fund in equal amount. Contribution shall be made to a Pension Fund managed by the Life Insurance Corporation which will be responsible for pension pay out.

Under the scheme, farmers can also opt to allow his / her contribution to the Scheme to be made from the benefits drawn from the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme directly. The eligible farmers may, therefore, enroll in the pension scheme through the State Nodal Agencies under the PM-KISAN Scheme or through the Common Service Centres (CSCs) under Meity. Exit from the scheme will be voluntarily or on failure of contribution or on demise. On exit from the scheme, the beneficiary will receive his/her accumulated share and the Government's contribution will be deposited in the LIC Fund. After the subscriber's death, the spouse or heir shall be entitled to receive 50% of the pension as family pension, provided he/she is not already an SMF beneficiary of the Scheme. On the death of the subscriber during the period of contribution, the spouse shall have the option of continuing the Scheme by paying regular contribution. There is an online grievance redressal system for complete transparency.

(c) The district-wise details of farmers enrolled under the Scheme in the State of Gujarat is given at **Annexure-II**.

(d) Under the Pradhan Mantri Kisan MaandhanYojana (PM-KMY), only the small and marginal farmers having cultivable landholding upto 2 hectares and in the age group of 18-40 years, subject to certain exclusion criteria related with the higher income status, are eligible to get enrolled.

(e): The eligibility criteria of the Government schemes for the welfare of the farmers varies from one Scheme to another and every Schemes are implemented as per their approved Operational Guidelines.

(f)& (g): The basic eligibility criteria for Pradhan Mantri Kisan SammanNidhi (PM-KISAN) and Pradhan Mantri Kisan MaandhanYojana (PM-KMY) is different. Under PM-KISAN Scheme, landholding, irrespective of its size, is the basic eligibility criteria to get the benefit of the Scheme, while under PM-KMY only the small and marginal farmers in the age group between 18-40 years, having the cultivable landholding upto 2 hectares are eligible to get enrolled, subject to certain exclusion criteria related with higher income status.

As on 25.11.2021, more than 11.60 crore beneficiaries have been given the financial benefits of the Scheme.

Annexure-I

State-wise estimated number of operational holdings as per Agriculture Census 2015-16 (Number in '000)

Sl. No.	States/UTs	Number of Operational Holdings					
		Marginal (below 1.00 ha.)	Small (1.00 - 1.99 ha.)	Semi- medium (2.00 - 3.99 ha.)	Medium (4.00 - 9.99 ha.)	Large (10.00 ha. & above)	All Size Group
1	2	3	4	5	6	7	8
1	Andhra Pradesh	5904	1646	770	189	15	8524
2	Arunachal Pradesh	27	24	29	26	7	113
3	Assam	1868	495	295	79	4	2742
4	Bihar	14971	944	414	81	3	16413
5	Chhattisgarh	2434	879	493	181	23	4011
6	Goa	59	8	4	2	1	75
7	Gujarat	2019	1616	1150	496	40	5321
8	Haryana	802	314	278	192	41	1628
9	Himachal Pradesh	712	173	82	26	3	997
10	Jammu & Kashmir	1187	160	58	11	1	1417
11	Jharkhand	1962	419	277	126	20	2803
12	Karnataka	4767	2214	1193	451	56	8681
13	Kerala	7333	181	56	11	2	7583
14	Madhya Pradesh	4835	2725	1674	707	63	10003
15	Maharashtra	7816	4339	2327	734	70	15285
16	Manipur	77	49	22	3	Neg.	150
17	Meghalaya	123	60	40	9	Neg.	232
18	Mizoram	45	27	14	3	Neg.	90
19	Nagaland	8	30	63	74	21	197
20	Odisha	3637	887	287	51	4	4866
21	Punjab	154	207	368	305	58	1093
22	Rajasthan	3071	1677	1416	1131	359	7655
23	Sikkim	44	13	11	4	Neg.	72
24	Tamil Nadu	6224	1119	452	128	15	7938
25	Telangana	3840	1409	564	126	9	5948
26	Tripura	504	48	19	2	Neg.	573
27	Uttar Pradesh	19100	3008	1314	377	23	23822
28	Uttarakhand	659	149	58	14	1	881
29	West Bengal	5998	971	256	18	1	7243
30	A & N Islands	5	3	3	1	Neg.	12
31	Chandigarh	Neg.	Neg.	Neg.	Neg.	Neg.	1
32	D & N Haveli	9	4	2	1	Neg.	15
33	Daman & Diu	7	Neg.	Neg.	Neg.	Neg.	8
34	Delhi	11	5	3	1	Neg.	21
35	Lakshadweep	10	Neg.	Neg.	Neg.	Neg.	10
36	Puducherry	28	3	2	Neg.	Neg.	34
	All India	100251	25809	13993	5561	838	146454

Note - Neg. is Number of Operational holdings <500

Annexure-II

The district-wise details of farmers registered under PM-KMY Scheme as on 25.11.2021

Name of Districts	Number of farmers registered
AHMADABAD	1363
AMRELI	1152
ANAND	3352
ARVALLI	2307
BANAS KANTHA	2928
BHARUCH	2404
BHAVNAGAR	2445
BOTAD	266
CHHOTAUDEPUR	4217
DANG	312
DEVBHUMI DWARKA	583
DOHAD	10163
GANDHINAGAR	1629
GIR SOMNATH	782
JAMNAGAR	2860
JUNAGADH	590
KACHCHH	2116
KHEDA	1669
MAHESANA	696
Mahisagar	1517
MORBI	144
NARMADA	863
NAVSARI	1905
PANCH MAHALS	3272
PATAN	1702
PORBANDAR	250
RAJKOT	601
SABAR KANTHA	4357
SURAT	4281
SURENDRANAGAR	624
TAPI	828
VADODARA	987
VALSAD	1492
Grand Total	64,657
